

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 36 OF 2016 &
I.A. No. 91 of 2016**

Dated: 27th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Talwandi Sabo Power Ltd.

.... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Ms. Swapna Seshadri
Ms. Neha Garg
Mr. Sandeep Rajpurohit for R-2

ORDER

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on **09.11.2016.**

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson